

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

I.A. No. 12/2019

In Petition No. 255/MP/2017

Subject : Interlocutory Application under Regulation 11 of the CERC (Conduct of Business) Regulations, 2009 seeking urgent Orders/reliefs

Date of hearing : 31.1.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Petitioner : Adhunik Power and Natural Resources Limited

Respondents : West Bengal State Electricity Distribution Company Limited & Ors

Parties present : Shri Buddy Ranganathan, Advocate for APRNL
Shri Deepak Khurana, Advocate for APRNL
Shri Tejas V. Anand, Advocate for APRNL
Shri Vishrov Mukherjee, Advocate for WBSEDCL
Shri Yashavi Kant, Advocate for WBSEDCL
Ms. Raveena Dhamija, Advocate for WBSEDCL
Shri Smarjit Sahoo, for APRNL
Shri Amit Gariwar, for APRNL
Shri K. Manoraj, for APRNL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Interlocutory Application has been filed seeking directions to Respondents to pay 75% of the compensation as claimed by the Petitioner and allowed by the Commission in other similar petitions.

2. Learned counsel for the Respondent objected to the prayers in the I.A. and submitted that I.A. has been filed after reserving the order in the Petition No.255/MP/2017. Learned counsel requested for 10 days' time to file its reply. Learned counsel further submitted that he will take instructions from WBSEDCL for payment on account of Change in Law claims

3. After hearing the learned counsel for the parties, the Commission directed the learned counsel for WBSEDCL to seek instructions from its client with regard to payment. The Commission directed the WBSEDCL and further directed to file its reply by 10.2.2019, with an advance copy to the Petitioner, who may file its rejoinders, if any, by 15.2.2019. The Commission directed that due date in filing replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing in due course.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**